



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**Chennai Bench**  
6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 19<sup>th</sup> June, 2024

**NOTICE**

Please take notice that the following matters in the Chennai Bench will be taken up tomorrow. (20.06.2024).

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No. 1432/2023	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd. & 2 Ors.	02.05.2024	20.06.2024
2.	Comp App (AT) (CH) (Ins) No. 52/2024 For Condone Delay IA No. 152/2024 For Stay IA No. 153/2024 Additional docs IA No. 154/2024 To implead IA No. 261/2024	Sankalp Recreation Pvt. Ltd. In Consortium with Globe Ecologistics Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd.	02.05.2024	20.06.2024

By the order of Hon'ble Member (Judicial)

Chennai Bench